

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2018</i>
CIVIL	168572	4669	3417	169824
CRIMINAL	41202	1946	1698	41450
TOTAL	209774	6615	5115	211274

BREAK-UP OF APPELLATE SIDE

A.S.

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2018</i>
01. CIVIL	168416	4579	3353	169642
02. CRIMINAL	41184	1941	1693	41432
03. TOTAL	209600	6520	5046	211074
A&N ISLANDS				
01. CIVIL	156	90	64	182
02. CRIMINAL	18	5	5	18
03. TOTAL	174	95	69	200
TOTAL	209774	6615	5115	211274